

Name of the Corporate Debtor: Orchid Housinginfra LLP. Date of commencement of CIRP: July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024
 Filing under clause (ca) & (d) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
 List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received				Details of claim admitted								Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Principal Amount Claimed (a)	Interest Amount Claimed (b)	Amount claimed (a+b)	Principal Amount Admitted (a)	Interest Amount Admitted (b)	Amount of claim admitted (a+b)	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Axis Finance Limited	24-07-2024	9,56,21,497.00	7,49,29,475.00	17,05,50,972.00	9,56,21,497.00	0.00	9,56,21,497.00	Secured	20,00,00,000.00	20,00,00,000.00	NA	96.30%	0.00	0.00	0.00	7,49,29,475.00	IRP has raised query pertaining to interest calculation and FC has not yet reverted till 31/07/2024
1	Total		9,56,21,497.00	7,49,29,475.00	17,05,50,972.00	9,56,21,497.00	0.00	9,56,21,497.00		20,00,00,000.00	20,00,00,000.00		96.30%	0.00	0.00	0.00	7,49,29,475.00	